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(8)

19-8-2004

MA-1286/2004 in

OA-3104/2003

Present: Shri Naresh Kaushik, ld. counsel for applicant

Shri Rajeev Bansal, ld. counsel for respondents.

MA-1286/2004 has been made on behalf of respondents seeking time for further three months for compliance of directions of this court.

learned counsel for respondents stated that hearing has been accorded to the applicant by the Revisional Authority who has to pass the final orders in the revision now, for which extension is being sought. The Revisional Authority is granted time till 31-8-2004, failing which a serious view would be taken in the matter.

MA-1286/2004 is disposed of.

(Shanker Raju)
M(-J)

(V.K. Majotra)
VC(A)